NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA (CAA) No.54/230/HDB/2017	
NAME OF THE COMPANY	EDEL Commodities Ltd ,EFSL Trading Ltd & EFSL Comtrade Ltd	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	230	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Rayındra.	Advocate	Sankukam lang	S
P. Ponna Rao	Advocte	Pasalo. @. gmoil Com	,

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.

Enclosed Order Sheet

Heard Shri A. Ravindra, Learned Counsel and Shri P. Punna Rao, Learned Counsels for the Petitioner.

The Learned Counsel for the Petitioner is directed to take personal notice to Central Government, RD, RoC and IT Authorities and submit proof on the next date of hearing.

Post the case on 09.10.22017

Member (T)

Member (J)